

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/518(KB)2017
MA(COMPANIES ACT)/7(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	GLOSTER LIMITED & ANR
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance(via video conference/physically)

Mr. Shaunak Mitra, Adv.] For the petitioner
Mr. Mrigank Kejriwal, Adv.]
Mr. Samit Rudra, Adv.]

Mr. Dharendra Nath Sharma, Adv.] For Respondent No. 1
Mr. Anirudha Agarwalla, Adv.]
Ms. P. Garain, Adv.]
Ms. V. Khaitan, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. MA(COMPANIES ACT)/7(KB)2024
 - a. Ld. Counsel appearing for the respondent seeks 10 days' time to file Reply Affidavit. At request, time is allowed.
 - b. Post this MA No.7 of 2024 on **12.06.2024** for hearing.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**